

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 03 of 2020

IN THE MATTER OF:

Pawan Kumar Agarwal

...Appellant

Versus

Asset reconstruction Company (India) Ltd.

...Respondent

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Arjit Pratap Singh and Mr. Konark Rishi Bhatnagar, Advocates.

For Respondent: Mr. Kunal Tandon, Ms. Smriti Churiwal, Ms. Megha Tyagi, Mr. Jaivir K. Sidhant and Ms. Richa, Advocates.

ORDER

13.03.2020 Tribunal busy with hearing matters. No time. The matter is adjourned.

List the Appeal 'For Admission (After Notice)' on **26th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)